## GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

## RAJYA SABHA UNSTARRED QUESTION NO. 3729

TO BE ANSWERED ON THE 05<sup>TH</sup> APRIL, 2023/ CHAITRA 15, 1945 (SAKA)

**PROMOTIONS IN DELHI POLICE** 

3729 # SHRI SANJAY SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) number of police personnel in Delhi Police from the rank of constable to sub-inspector and other ranks who have completed more than 10 years of service but they have not been given a single promotion, the details thereof for last five years;
- (b) reasons behind the delay in these promotions;
- (c) the number of eligible persons awaiting their promotions who have been promoted and given postings so far during the last five years; and
- (d) whether Government has proposed any scheme for the promotion of eligible personnel of Delhi Police, if so, the details thereof?

**ANSWER** 

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) to (d): Promotions to the posts in Delhi Police are given as per the recruitment rules subject to availability of vacancies. To deal with stagnation, the Government has prescribed the MACP (Modified Assured Career Progression Scheme). As per the MACP, the eligible employees are moved to immediate next pay level in the new pay matrix of the 7<sup>th</sup> Central Pay Commission on completion of 10, 20, 30 years of service, subject to fulfilment of the conditions prescribed in the scheme.

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